

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/2723/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 11th April, 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FC. NLB/08/2019/354 dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the morning of 22.04.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/2724/A dated , 11-04-2025
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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11.04.25

JT. REGISTRAR (VIGILANCE)

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